

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA
UNSTARRED QUESTION NO. 3101

TO BE ANSWERED ON FRIDAY 5th JANUARY, 2018
PAUSHA 15, 1939 [SAKA]

Import of Prohibited Materials

3101. SHRI UDAY PRATAP SINGH:

Will the Minister of FINANCE be pleased to state:

- (a) whether huge stocks of restricted material is being imported in the country through the international borders;
- (b) if so, the number of such cases reported during the last three years and the current year, border-wise and the reaction of the Government thereto;
- (c) whether the Customs Department has asked the Department of Posts to fully computerise the field Post Office in order to prevent the smuggling of the parcels of medicines and drugs; and
- (d) if so, the details thereof and the outcome thereon?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF FINANCE [REVENUE]
(SHRI SHIV PRATAP SHUKLA)**

(a & b) Yes, Madam. The details of the cases of the outright smuggling are as under:-

Year	No. of cases	Value (Rs. in Lakh)
2014-15	12420	127110
2015-16	10516	137568.43
2016-17	10326	80556.08
2017-18 (upto Oct, 2017)	5293	108653.44

Contd.....2/-

The field formations have been alerted to be more vigilant and have proper checks to thwart and detect the cases of smuggling of restricted material. Stringent action is being taken against violators. The staff has been sensitized from time to time to keep strict vigil to curb smuggling of restricted/prohibited material.

(c & d) No, Madam. However, the Customs Department and the Department of Posts are collaborating on the SECUREX (Security and Customs Related Electronic Exchange of data) project which once implemented will enable computerization of postal imports/exports and will help one another to exchange advance data.
